

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 2387
TO BE ANSWERED ON 02.01.2018**

SCHOLARSHIP FOR SC STUDENTS

2387. ADV. CHINTAMAN NAVASHA WANAGA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has received several complaints from Scheduled Caste students from various colleges regarding their scholarships;
- (b) if so, the details thereof and the action taken thereon;
- (c) whether the Government has not released the funds or there is a delay in providing funds to the colleges for disbursement of scholarships; and
- (d) if so, the details thereof and the corrective steps being taken in this regard?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) to (d): Yes, Madam. Complaints are received from Scheduled Caste students regarding scholarships under the Centrally Sponsored Scheme of Post-matric Scholarship and Central Sector Scheme of Top Class Education.

Under Post matric Scholarship scheme, the complaints/representations are forwarded to State Government/Union Territory Administrations, being implementing agency to take further action for release of Scholarship. This Department releases Central Assistance to States/UTs based on availability of funds.

Under Top Class Education Scheme, this department takes suitable action on the complaints for scholarship and releases the Scholarship subject to availability of funds.
